

F. No. J-11018/2/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

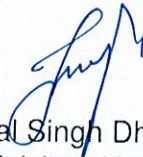
Shastri Bhawan, New Delhi,
Dated the 27th March, 2024

ORDER

The President is pleased to accept the resignation of **Shri Barun Kumar Sinha**, Senior Arbitration Panel Counsel at Delhi, with effect from 02.03.2024.


2. Consequently, the name of Shri Barun Kumar Sinha, Advocate, appearing at the Serial No. '9' in the list of Senior Arbitration Counsel in this Department's Order No. J-11018/1/2019-Judicial dated 07.03.2019 (to be read with Order No. J-11018/1/2019-Judicial dated 24.03.2022), stands omitted.

3. Hindi version of this order will follow.


(Jaspal Singh Dhanju)
Deputy Legal Adviser (Judicial)

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary / all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. Shri Barun Kumar Sinha, Advocate.
4. All the other Sr. Arbitration Counsel at Delhi as per Order dated 07.03.2019.
5. The Pay and Account Office, Department of Legal Affairs, New Delhi.
6. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
7. Hindi Section, Department of Legal Affairs, for translation of this order.
8. Office copy.


(Kumar Gaurva)
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